

GOVERNMENT OF INDIA
MINISTRY OF POWER

RAJYA SABHA
UNSTARRED QUESTION NO.947
ANSWERED ON 27.07.2026

**IMPACT OF HYDROPOWER PROJECTS IN KISHTWAR
J AND K ON HOUSES/STRUCTURES**

947 SHRI SAJJAD AHMAD KICHLOO:

Will the Minister of **POWER** be pleased to state:

- (a) the number of houses/structures in Kishtwar district that have developed cracks or been rendered unsafe due to blasting, tunnelling and muck disposal for CVPPL/NHPC hydro projects, village-wise, the compensation assessed and actually disbursed to affected families; and
- (b) weather environmental clearance conditions on muck disposal and blasting norms have been complied with and independently audited and weather forest land was diverted or damaged without requisite clearance?

A N S W E R

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

(a): There is no information of any house / structure in Kishtwar district that has developed cracks or rendered unsafe due to blasting, tunnelling or muck disposal associated with the construction activities of NHPC Limited/ CVPPL hydroelectric projects.

(b): NHPC Limited/ CVPPL is complying with all Environmental Clearance conditions relating to muck disposal, blasting norms and other environmental safeguards for the hydroelectric projects. Six-monthly Environmental Clearance compliance reports are submitted to the Ministry of Environment, Forest and Climate Change (MoEF&CC). Further, no forest land has been diverted or utilized by NHPC Limited/ CVPPL without obtaining the requisite statutory clearance.
